



**Reserve Bank of India
Estate Department
Bhubaneswar**

NOTICE INVITING e-TENDER

Name of the work: “Renovation/ upgradation of Regional Director's Secretariat, at 2nd Floor, MOP, RBI Bhubaneswar, Odisha”

Reserve Bank of India, Bhubaneswar invites e- tenders for the captioned work from Bank’s empaneled vendors/contractors under the said category of the work costing 10-25- Lakh. The tendering would be done through the e-Tendering portal of MSTC Ltd (<https://www.mstcecommerce.com/eprocn>). All interested empaneled vendors /contractors must register themselves with MSTC Ltd through the above-mentioned website to participate in the tendering process.

1. **EMD will be collected from the successful bidder only.** EMD should be submitted to Bank at the earliest after which work order will be issued. Part-II of the tender will contain no conditions but Contractor’s Price Bid, Bank's Schedule of quantities, tender drawings, if any, only.
2. The tenders will be submitted by the Contractors in MSTC portal. The same will be opened by RBI on **January 15, 2025 at 15:00 Hrs.** Those contractors who would like to depute their representatives, may depute their representatives to Estate Department, Reserve Bank of India, 2nd Floor, Pt. Jawaharlal Nehru Marg, Bhubaneswar 751001 for the same. Part II of the tender will be opened later. Due intimations will be given for the same.
3. The Bank is not bound to accept the lowest tender and reserves the right to accept either in full or in part any tender. The Bank also reserves the right to reject all the tenders without assigning any reason there for.
4. Regional Director, Reserve Bank of India, Bhubaneswar, reserves the right to accept or reject any or all Bids without assigning any reasons and also reserves the right to relax any of the terms and conditions. No Contractor shall have any cause of action or claim against the RBI for rejection of his Bid.

The Schedule of e-Tender is as follows:

a. e-Tender no	RBI/Bhubaneswar Regional Office/Estate/23/24-25/ET/696
b. Mode of Tender	e-Procurement System (Online Part I - Techno-Commercial Bid and Part II - Price Bid through www.mstcecommerce.com/eprocn)
c. Estimated Amount of the Work	₹18,48,168/- (including GST)
d. Date of NIT available to parties to download (Notice for Inviting Tender)	December 27, 2024 (Friday) from 18:00 Hrs.
e. Pre-Bid meeting	January 07, 2025 (Tuesday) at 11:00 Hrs.
f. Date of placing minutes of the pre-bid meeting on RBI website	January 08, 2025 (Wednesday)
g. Earnest Money deposit	EMD will be collected from the successful bidder only. EMD of Rs. 36,964/- to be remitted through: i. NEFT: A/C No-186004001, Reserve Bank of India, IFSC Code - RBIS0BBPA01 (0=Zero), Branch Name – Bhubaneswar. The details of transaction have to be provided to estatebhubaneswar@rbi.org.in Or ii. Demand Draft/Bank Guarantee: DD/BG in favour of Reserve Bank of India, Bhubaneswar to be delivered in physical form at Reserve Bank of India, Pt. J. N. Marg, Bhubaneswar-751001
h. Date of Starting of e-Tender for submission of online Techno-Commercial Bid and price Bid at www.mstcecommerce.com/eprocn	January 08, 2025 (Wednesday) from 14:00 Hrs.
i. Last date for submission of EMD	January 15, 2025 (Wednesday) up to 14:00 Hrs.
j. Date of closing of online e-tender for submission of Techno-Commercial Bid & Price Bid	January 15, 2025 (Wednesday) up to 14:00 Hrs.
k. Date & time of opening of Part-I (i.e., Technical Bid) Part-II Price Bid: Date of opening of Part II i.e., price bid shall be informed separately	January 15, 2025 (Wednesday) at 15:00 Hrs.

I. Transaction Fee	As charged by MSTC Ltd. Payment of transaction fees will be paid online through MSTC payment gateway.
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Amendments / Corrigendum to the tender, if any, issued in future will only be notified on the RBI Website and MSTC Website as given above and will not be published in the newspaper. As this is an E-tender, the rates shall be submitted only in online mode and not to mention the rates on any other documents, otherwise the bid shall be rejected.

This notice is being published for information only and is not an open invitation to quote in this limited tender. Participation in this tender is by invitation only and is limited to the selected Procuring Entity's enlisted contractors. Unsolicited offers are liable to be ignored. However, contractors who desire to participate in such tenders in future may apply for enlistment with RBI as per procedure.